

# HIGH COURT OF CHHATTISGARH: BILASPUR

## ORDER

No. 417 /Confdl./2017  
II-2-4/2002 (Part-II)

Bilaspur, dated the 30 March, 2017

The following Officiating District Judges of Higher Judicial Service are, hereby, issued certificate of confirmation in terms of sub-rule (5) of Rule 9 of the Chhattisgarh Higher Judicial Service (Recruitment & Conditions of Service) Rules, 2006:-

### TABLE

1.	Shri Manoj Kumar Prajapati
2.	Shri Ajit Kumar Rajbhanu
3.	Ku. Sunita Sahu
4.	Smt. Kirti Lakra
5.	Shri Niranjana Lal Chauhan
6.	Smt. Usha Gendle
7.	Smt. Sunita Toppo
8.	Shri Purushottam Singh Markam
9.	Smt. Nidhi Sharma Tiwari
10.	Smt. Mamta Shukla

BY ORDER OF THE HIGH COURT

30/3/17  
(ARVIND SINGH CHANDEL)  
REGISTRAR GENERAL

Endt. No. 418 /Confdl./2017  
II-2-4/2002 (Part-II)

Bilaspur, dated the 30 March, 2017

Copy forwarded to: -

- (1) Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (2) Private Secretary to Hon'ble Shri Justice Pritinker Diwaker, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (3) Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (4) Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.

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- (5) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (6) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (7) Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (8) Private Secretary to Hon'ble Shri Justice Chandra Bhushan Bajpai, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (9) Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (10) Private Secretary to Hon'ble Shri Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (11) Private Secretary to Hon'ble Shri Justice Anil Kumar Shukla, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (12) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- (13) Registrar (Vigilance/ I. & E./ Judicial/Computerisation), High Court of Chhattisgarh, Bilaspur for information.
- (14) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- (15) Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex) , Mantralaya, New Raipur for information.
- (16)
  - a. Shri Manoj Kumar Prajapati, Additional District & Sessions Judge (F.T.C.), Kanker,
  - b. Shri Ajit Kumar Rajbhanu, Additional District & Sessions Judge, Bhatapara,
  - c. Ku. Sunita Sahu, I Additional District & Sessions Judge, Korba,
  - d. Smt. Kirti Lakra, I Additional District & Sessions Judge, Manendragarh,
  - e. Shri Niranjan Lal Chauhan, III Additional District & Sessions Judge, Jagdalpur,
  - f. Smt. Usha Gendle, Additional District & Sessions Judge (F.T.C.), Korba,
  - g. Smt. Sunita Toppo, Additional District & Sessions Judge (F.T.C.), Mahasamund,
  - h. Shri Purushottam Singh Markam, V Additional District & Sessions Judge, Raipur,
  - i. Smt. Nidhi Sharma Tiwari, Additional District & Sessions Judge (F.T.C.), Raipur,
  - j. Smt. Mamta Shukla, Additional District & Sessions Judge (F.T.C.), Raigarh  
*for information.*
- (17) District & Sessions Judge, Balod/ Baloda-Bazar/ Bemetera/ Bastar at Jagdalpur/ Bilaspur/ Dakshin Bastar at Dantewara/ Dhamtari / Durg / Janjgir-Champa/ Jashpur at Jashpurnagar/ Kabirdham at Kawardha/ Kondagaon/ Koriya (Baikunthpur)/ Korba/ Mahasamund/ Raigarh/ Raipur/ Rajnandgaon/ Surguja at Ambikapur / Surajpur/ Uttar Bastar (Kanker) for information.
- (18) Additional Registrar (Judicial/ D.E. & E./ Admn./ S. & A. Cell/ M.), High Court of Chhattisgarh, Bilaspur for information.
- (19) Officer-on-Special Duty, High Court of Chhattisgarh, Bilaspur for information.
- (20) Additional Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information.
- (21) Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
- (22) Deputy Registrar (Copying & Writ/ Criminal / Civil/ D.E./ Works & Protocol/ Vigilance and I. & E./ R.G./ Estt.), High Court of Chhattisgarh, Bilaspur for information.

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- (23) Member-Secretary, Chhattisgarh State Legal Services Authority, Vidhik Sewa Marg, Bilaspur for information.
- (24) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
- (25) Section Officer/In-charge, Accounts/ Budget/ Checker/ Complaint/ Criminal /Civil/ Confidential/ District Establishment/ Establishment / I. & E./ Juvenile Justice Cell/ Library/ Litigation/ Pension / Protocol/ Record Room (Admn.)/ R.G./ S. & A. Cell/Vigilance/Works/ Writ/ Central Filing Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
- (26) Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.
- (27) Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh. with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.

  
(ARVIND SINGH CHANDEL)  
REGISTRAR GENERAL